GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION No. 4303

ANSWERED ON 29TH MARCH, 2022

UNREGISTERED FOOD PROCESSING UNITS

4303. SHRI CHANDRA SEKHAR BELLANA: SHRI T.R.V.S. RAMESH:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the details of the Formalization of Micro Food Processing Enterprises (FME) Scheme;
- (b) the details of the funding received by Tamil Nadu in 2020-21 and 2021-22;
- (c) the details of the targets achieved under the scheme in Tamil Nadu in 2020-21 and 2021-22;
- (d) whether it is true that there are nearly 25 lakh unregistered food processing units in the country and out of it more than 1.5 lakh such units are in Andhra Pradesh, if so, the details thereof;
- (e) the efforts being made by the Government to register and provide them financial, technical and other assistance through PMFME, PMKSY etc.;
- (f) whether the National Portal for the FME scheme is fully functional and running;
- (g) if so, the details of the number of new registrants of the scheme from the National Portal from each district of Tamil Nadu; and
- (h) whether any new survey has been done on the number of unregistered food processing units since last one which was done in 2015-16 and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

- (a): As part of the Aatmanirbhar Bharat Initiative, Ministry of Food Processing Industries is implementing a Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. Support to upgrade existing units or setting up of new micro units for individuals is provided through a credit linked grants-in-aid @35% up to a maximum grant of Rs. 10.00 lakh. The Scheme also provides support to food processing units of SHGs/FPOs/Cooperatives for credit linked grants-in-aid @35%, Seed Capital to SHGs, Incubation Centre, Common Infrastructure, Marketing & Branding and Capacity Building
- (b): A total amount of Rs.15.32 crores as Centre Share has been released in 2020-21 and 2021-22 till date to Tamil Nadu for various components under the PMFME Scheme.
- (c): The details of achievement under the scheme in Tamil Nadu during 2020-21 and 2021-22 till date are as under:

- (i). State Nodal Agencies (SNAs), State Level Approval Committees (SLACs) and District Level Committees (DLCs) have been constituted.
- (ii). One District One Products (ODOPs) for all the 37 Districts have been approved in State.
- (iii). Seed Capital amounting to Rs.0.79 crore released for 281 Self Help Group (SHG) Members.
- (iv). 4 Incubation Centers have been approved with an outlay of Rs.8.78 crore.
- (v). For capacity building, one State Level Technical Institute (SLTI) has been nominated. 26 Master Trainers and 15 District Level Trainers have been trained. 33 District Resource Persons (DRPs) have been appointed to provide hand holding support to beneficiaries.
- (vi). Loan sanctioned to 188 beneficiaries under the scheme.
- (d): As per the Annual Survey of Industries, 2015-16 and 73rd Round Survey of National Sample Survey Organisation (NSSO), there are about 25 lakh unregistered/unincorporated food processing enterprises in the country including Andhra Pradesh. The details of Statewise number of unregistered/unincorporated enterprises in the country are at **Annexure-I.**
- (e): Support is being provided under the PMFME scheme to upgrade existing units or setting up of new micro units for individuals through credit linked grant-in-aid @35% up to a maximum grant of Rs. 10.00 lakh. The Scheme also provides support to food processing units of SHGs/ FPOs/ Cooperatives for credit linked grants-in-aid @35%, Seed Capital to SHGs, Incubation Centre, Common Infrastructure, Marketing & Branding and Capacity Building.

 The Ministry has also been implementing Central Sector Umbrella Scheme Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) for overall growth and development of food processing sector,
- including processing of agro- products and thus increasing the income of the farmers. The Ministry provides financial support to entrepreneurs for setting up of food processing / preservation industries.

 (f): National Portal for the PMFME scheme is functional and running for submission of
- (g): The district-wise details of the number of new registrants for establishing individual micro food processing units registered under the scheme in the State of Tamil Nadu are at **Annexure-II**.

applications by the interested Individuals and Groups for seeking support under the scheme.

(h): No new survey has been done on the number of unregistered food processing units by the Ministry. Data related to unregistered sector is collected, compiled and maintained by Ministry of Statistics and Programme Implementation.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 4303 FOR ANSWER ON $29^{\rm TH}$ MARCH, 2022 REGARDING "UNREGISTERED FOOD PROCESSING UNITS".

State wise details of State-wise number of unregistered/unincorporated enterprises in the country.

Sl. No.	State/UT	Number of Unincorporated Enterprise's manufacture Food and Beverages
1	Andaman & Nicobar Islands	774
2	Andhra Pradesh	1,54,330
3	Arunachal Pradesh	145
4	Assam	65,997
5	Bihar	1,45,300
6	Chandigarh	656
7	Chhattisgarh	26,957
8	D & N Haveli and Daman & Diu	758
9	Delhi	14,350
10	Goa	2,929
11	Gujarat	94,066
12	Haryana	24,577
13	Himachal Pradesh	21,885
14	Jammu & Kashmir	28,089
15	Jharkhand	116536
16	Karnataka	127458
17	Kerala	77,167
18	Ladakh	-
19	Lakshadweep	127
20	Madhya Pradesh	1,02,808
21	Maharashtra	2,29,372
22	Manipur	6,038
23	Meghalaya	3,268
24	Mizoram	1,538
25	Nagaland	3,642
26	Odisha	77,781
27	Puducherry	3,482
28	Punjab	63,626
29	Rajasthan	1,01,666
30	Sikkim	101
31	Tamil Nadu	1,78,527
32	Telangana	80,392
33	Tripura	13,998
34	Uttar Pradesh	3,50,883
35	Uttarakhand	18,116
36	West Bengal	3,22,590
	Total	24,59,929

ANNEXURE REFERRED TO IN REPLY TO PART (g) OF LOK SABHA UNSTARRED QUESTION NO. 4303 FOR ANSWER ON $29^{\rm TH}$ MARCH, 2022 REGARDING "UNREGISTERED FOOD PROCESSING UNITS".

District-wise details of the number of new registrants for establishing individual micro food processing units registered under the scheme in the State of Tamil Nadu.

District	No. of Registrations	No. of applications Submitted
Ariyalur	43	26
Chengalpattu	72	57
Chennai	20	2
Coimbatore	51	24
Cuddalore	49	20
Dharmapuri	37	24
Dindigul	39	26
Erode	43	16
Kallakurichi	81	58
Kanchipuram	41	33
Kanniyakumari	38	8
Karur	13	5
Krishnagiri	68	52
Madurai	86	34
Nagapattinam	42	4
Namakkal	59	49
Perambalur	36	2
Pudukkottai	36	20
Ramanathapuram	14	11
Ranipet	48	42
Salem	39	35
Sivaganga	26	18
Tenkasi	44	32
Thanjavur	103	54
The Nilgiris	34	29
Theni	22	9
Thiruvallur	56	28
Thiruvarur	31	6
Tiruchirappalli	47	11
Tirunelveli	21	6
Tirupathur	57	49
Tiruppur	39	23
Tiruvannamalai	332	297
Tuticorin	163	83
Vellore	49	11
Villupuram	89	78
Virudhunagar	95	49
Total	2163	1331